33 Written Answers ASADHA 12, 1902 (SAKA) Written Answers 34

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) Yes, Sir.

(b) The Israeli Consulate in Bombay has been functioning in India since 1951. The request of the Heads of Mission of the Islamic Conference for closure of the Israeli Consulate has been taken note of.

गंमा नदी पर पुल

* 381. जी संस्यदेव सिंह : क्या रेल मंती यह बताने की कृपा 'करेंने कि :

(क) उत्तरी तथा दक्षिणी बिहार के तीच रेल सम्पर्क की व्यवस्था करने द्रेषु डीधा ग्रौर सोनपुर के बीच गंगा नदी पर पुल बनाने तथा रेल की क्टरी बिछाने में हुए बिलम्ब के क्या कारण हैं; ग्रौर

(ख) सरकार का इस लाइन को कब तक बालू करने का थिवार है?

रेल मंत्रालय में राज्य मंत्री (श्री सी॰ के॰ जाकर हारीफ): (क) ग्रीर (ख). डीधा के निकट ग्रंगा नदी पर पुल के निर्माण से सम्बन्धित तकनीकी पहलुंगों के बारे में इस समय केन्द्रीय जल एवं बिजली मनुसंघान स्टेमन, पुणे प्रध्ययन कर रहा है। मामले पर मागे कार्रवाही केवल तब ही की जायेगी जब प्रध्ययन कार्य पूरा ही जायेगा ग्रीर संस।धन उपलब्ध होंगे।

कोटी माता से पीड़ित व्यक्ति

* 382. श्री राम लाल राही : क्या स्वात्स्वय मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि देन्न के विभिन्न आगों में माजकल भी वेचक के बजाय मसंख्य जीग छोटी माता से पीड़ित हैं ; मौर

. .(ख) यदि हो, तो उस पर काबू पाने के लिये। खरकार ढारा क्या कार्यवाही की जा रही है ?

शिला तथा स्वास्थ्य तथा समाख कल्याच मंत्री (भी बो० र्शकरानम्ख): (क) छोटी माला ग्रीर घेचक दो ग्रलग-ग्रलग बीमारियां हैं ग्रीर इनका ग्रापस में कोई संबंध नहीं है। चेचक का उन्मूलन हो चुका छोटी माता की बीमारी देस भर में छोती

(ख) इस समय छोटी माता पर काबु पाने कोई कारगर उपाय कात नहीं है। 10 LS-2. Proposal to increase DTO Bas Fare

*383, SHRI P. K. KODIYAN: SHRI S. M. KRISHNA:

Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether in view of the recent price rise of petrol and diesel, the Delhi Transport Corporation has a proposal under consideration to increase the fares; and

(b) if so, the details thereof?

MINISTER OF SHIPPING THE AND TRANSPORT AND TOURISM AND CIVIL AVIATION (Shri A. P. SHARMA): (a) and (b). The bus fares in the Capital are fixed/revised by the Delhi Transport Corporation with the approval of the Government No proposal for revision of bus fare has so far been received by the Government from the DTC. A proposal for revision of bus fares, is, however, under the consideration of the Corporation to meet the increased cost of operation

Sino_Indian Relations

*384. SHRI TARIQ ANWAR: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) when and the levels at which talks have been held so far with a view to improve relations with China; and

(b) the salient features thereof?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) Besides the brief exchange of views that took place during the meetings between Prime Minister and the Chinese Premier in Belgrade on May 8th 1980 and the Chinese Foreign Minister in Salisbury on April 24th 1980, there is an ongoing dialogue at the diplomatic level. As a part of this process, Shri Eric Gonsalves, Secretary in the Ministry of External Affairs, held talks in Beijing with the Chinese Vice Minister for Foreign Affairs, Mr. Han Nian Long during his visit to the Chinese capital from 35

June 20th to 24th 1980. I have extended an invitation to the Chinese Foreign Minister to visit India later this year which has been accepted.

(d) During the above discussions both sides expressed a need to work for improvement in India-China relations. The two sides stated that outstanding problems between them can be resolved on the basis of equality and goodwill.

Avoidance of Cochin Port by Passengers

2756 SHRI K. A. RAJAN: Will the Minister of SHIPPING AND TRANS-PORT be pleased to state:

(a) the number of passengers who had (i) embarked at Cochin Port, (ii) boarded ships in the years 1976-77 to 1979-80:

(b) how many such passengers had used Indian Ships during each of the above years;

(c) whether it is a fact that passengers avoid Cochin Port because of harassment by customs officials;

(d) whether it is also a fact that the two passenger ships "Sabarmati" and "Saraswati" which used to ply regularly from Cochin to Bombay via Goa have been discontinued; and

(e) if so, reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI BUTA SINGH): (a) and (b). The passenger traffic at Cochin is mainly coastal at present. Indian passenger ships $operat_e$ between Cochin and Lakshadweep and the number of passengers carried by these ships from Cochin Port during each of the years 1976-77 to 1979 80 was as under: ---

No. of passengers embarked Year 1000 00 6 796

6,736
7,660
7,929
6,501

(c) No, Sir.

(d) and (e). "Sabarmati" and "Saraswati" were passenger ships belonging to the Bombay Steam Navigation Company Ltd., which was a subsidi-ary of Scindia Steam Navigation Co. Ltd and which later merged with Scindias. These ships were engaged in carrying passengers and cargo between Bombay, Goa and Cochin. Owing to continued losses in running passenger services on the Konkan Coast and in the harbour of Bombay, the Company discontinued these services since 1967

Memorandam from Association of Engineering Workers, Bombay

2757. SHRI R. K. MHALGI; Will the Minister of LABOUR be pleased to state:

(a) whether it is a fact that the Prime Minister has received a Memorandum dated 31 March 1980 from the Association of Engineering Workers, Bombay in regard to Premier Automobiles Ltd. Bombay;

(b) if so, what are the demands made in the memorandum; and

(c) what action has been taken in regard to each of such demands?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI T. ANJIAH): (a) Yes, Sir

(b) The Association of Engineering Workers have requested for the intervention of the Prime Minister in the industrial dispute in the Premier Automobiles Ltd. The main demands contained in the Memorandum relate t_0 ordering of a judicial enquiry into the working of the Company, revamping the existing management structure-both at the Board and at the Senior Management level, appointing an administrator, etc.

(c) The points in the memorandum have been brought to the notice of the. Ministry of Industry. The Government of Maharashtra, which is the ap-